

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.619
CP-51/241-242/ND/2022

IN THE MATTER OF:

Smt. Aanjeni Bali

...APPLICANT

Vs

M/s. Bali and Co. Pvt. Ltd.

...RESPONDENT

Section

U/s 241-242

Order delivered on 08.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Advocate Ashutosh Lohia and Advocate
Rajiv Malik

For the Respondent

:Ms. Usha Mann, Mr. Virendra Singh and
Mr. Vijayata Bhalla, Advs.

ORDER

Pleadings are complete. List the matter on **11.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)